

Central Administrative Tribunal Lucknow Bench Lucknow  
Review Petition No. 23/2004 in O.A. 305/95.

this, the <sup>4</sup>27 day of February 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Salig Ram Misra, aged about 81 years, son of Shri  
Ganesh Prasad Misra, resident of 47, Butganj, Sitapur

....Petitioner.

BY advocate Shri R.C. Bajpai.

VERSUS

1. Union of India, through secretary,  
Ministry of Communication,  
Government of India, New Delhi.
2. Chief General Manager  
telecommunications(Personnel)  
U.P. Circle, dLucknow.
3. Chief accounts Officer,  
Department of Telecommunications (T.A.),  
U.P. Circle, Bhopal House, Lalbagh, luckno

ORDER

BY HON'BLE SHRI S.P. ARYA MEMBER(A)

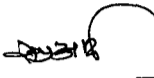
The present Review Application has been filed against  
the judgement and order dated 11.12.2003 passed in O.A. No.  
305/1995.

2. Since no hearing is considered necessary, the  
present Review application is being disposed of under  
circulation rules.

3. I have gone through the review application and  
found that no mistake apparent from record has been  
pointed out in the order dated 11.12.2003 passed in  
O.A. NO: 305/95. The scope of a review application, as

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defined in order XLVII of the CPC, is very limited and is confined only to rectification of mistakes apparent from record. Since no mistake apparent from record has been pointed out, the present Review Application is dismissed. No costs.

  
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MEMBER(A)

v.